

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 174 OF 2018

Dated: 23rd August, 2018

In the matter of :

Torrent Power Limited

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **20-09-2018**.

Court Master / PPS

tpd/vg